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## (2024) 02 NCLAT CK 0027

## National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 832 Of 2022

Ranju Kumari & Anr APPELLANT

Vs

Value Infracon India
Private Limited & Ors

RESPONDENT

Date of Decision: Feb. 9, 2024

Citation: (2024) 02 NCLAT CK 0027

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T)

Bench: Division Bench

Advocate: Divyanshu Rai, Vishal Sharma, Taruna, Dacchita Shahi, Neeraj Kr. Gupta, Kunal

Godhwani

Final Decision: Dismissed

Judgement